

Date : 19.07.2021

APPEAL

TO WHOMSOEVER CONCERNED,

Under the guidance of National Legal Services Authority as well as Maharashtra State Legal Services Authority, virtual National Lok Adalat is scheduled to be held on 1st August, 2021, within Judicial district Beed.

We are suffering by pandemic of COVID-198. It is advisable to avoid excessive crowding of litigants / parties and to observe the Government guidelines in that behalf. The Maharashtra State Legal Services Authority, is therefore, pleased to arrange virtual settlement of cases. In this respect, Maharashtra Legal Services Authority has engaged agencies SAMA; for on-line settlement of disputes between the parties.

It is not out of place to mention herein that on fulfilling prescribed and stipulated criteria, the cases can be listed for virtual settlement. Therefore, all the concerned are hereby requested to take advantage of the aforesaid Scheme by MALSA and Hybrid Lok Adalat on 01.08.2021.

In case of any sort of difficulty, you are at liberty to contact Secretary, District Legal services Authority, Beed, as well as Taluka Secretary, Legal Authority Services, for Talukas within district Beed.

02/19/21

(H. S. Mahajan)

Principal District and Sessions Judge,
Beed

Shri S. N. Godbole, Secretary, District Legal Services Authority, Beed Phone No. 02442-228764,
Mobile No. 9766617258

